

SJ

Cvt Clr

Token No 2555

WP(S)

Bharat Kishroe Sahu Vs. The State of Jharkhand

CFS

Petition Rs 250

Affidavit Rs 20

Vakalatnama Rs 30

1. Typed copy of page No. 24,25 may be given.
2. Fresh or typed copy of page No. 28,29 may be given.
3. Letter No. of Ann-2 may be corrected in para/subpara-9, index and synopsis.
4. Date in subpara-13 not legible on Ann-4, it may be verified.
5. Memo number in para-1, prayer portion, index and elsewhere may be written as per Ann-3.